

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, SHAHDARA DISTRICT,
KARKARDOOMA COURTS, DELHI
ORDER**

The following postings and transfers are hereby made with immediate effect:


| S.No. | Name | From | To |
|-------|---|---|--|
| 1 | Sh. Manoj Kumar s/o Sh. Brij Pal Singh (EC:3269) | Sr. Personal Assistant in the Court of Sh. Amitabh Rawat, ASJ-03, Shahdara, Karkardooma Courts, Delhi | Sr. Personal Assistant in the Court of Ms. Manjusha Wadhwa, ADJ-02, Shahdara, Karkardooma Courts, Delhi |
| 2 | Ms. Rekha Aggarwal w/o Sh. Vikas Aggarwal (EC:13745) | Personal Assistant in the Court of Ms. Ravinder Bedi, ASJ-02, Shahdara, Karkardooma Courts, Delhi | Personal Assistant in the Court of Sh. Sanjeev Kumar Malhotra, ASJ-04, Shahdara, Karkardooma Courts, Delhi |
| 3 | Sh. Ajay Bakshi s/o Sh. V.S Bakshi (EC:3370) | Sr. Personal Assistant in the Court of Sh. Sanjeev Kumar Malhotra, ASJ-04, Shahdara, Karkardooma Courts, Delhi | Sr. Personal Assistant in the Court of Ms. Ravinder Bedi, ASJ-02, Shahdara, Karkardooma Courts, Delhi |
| 4 | Sh. Mukesh Kumar s/o Sh. Mohender Lal (EC:98042733) | P.A. in the Office Pool, Shahdara, Karkardooma Courts, Delhi (earlier posted in court previously presided over by Sh. Devender Nain, ADJ, Shahdara District, Karkardooma Courts, Delhi) (Since abolished) | P.A. in the court of Ms. Saloni Singh, MM, Shahdara, Karkardooma Courts, Delhi |
| 5 | Sh. Pramod Singh s/o Sh. Ajeet Singh (EC: 44717247) | JJA in the Office Pool, Shahdara, Karkardooma Courts, Delhi | Alhmad in the Court of Ms. Nivedita Anil Sharma, DJ (Commercial Courts)-1, Shahdara, Karkardooma Courts, Delhi |
| 6 | Sh. Mukut Chandra Goswami s/o Lt. Ram Chandra Goswami (EC:28324524) | Alhmad in the Courts of Ms. Nivedita Anil Sharma, DJ (Commercial Courts)-1, Shahdara, Karkardooma Courts, Delhi | JA in the Purchase Cell, Shahdara, Karkardooma Courts, Delhi |
| 7 | Sh. Ashwani Kumar s/o Lt. Sh. Amar Singh (EC:12011) | JA in the Court of Ms. Ravinder Bedi, ASJ-02, Shahdara, Karkardooma Courts, Delhi | JA in the Bail Section, Shahdara, Karkardooma Courts, Delhi |

- Sh. Mukut Chandra Goswami, JA posted in Purchase Cell, shall assist the Care Taker and also look after the work of Care taking Branch, Shahdara, Karkardooma Courts, Delhi as and when Official posted in Care Taking Branch, Shahdara is on leave or not available for any reason, besides the work already assigned to him.
- Sh. Bhagwat Singh, JA posted in the Record Room (CrI.), shall also look after the work of Filing/Bail Section, besides the work already assigned to him, as and when official posted in that Branch is on leave or not available for any reason.



3. Ms. Asha, SJA, posted in Vigilance/ Litigation Branch, Shahdara & Ms. Neetu, JA posted in Leave Section, Shahdara, shall look after the work of each other as link, besides the work already assigned to them, as and when official posted in that branch is on leave or not available for any reason.

Non-compliance of the above directions or immediately proceed on leave shall be viewed seriously and the official shall be liable for suitable disciplinary action.

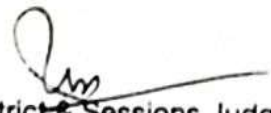

(YASHWANT KUMAR)
Principal District & Sessions Judge
Shahdara District, KKD Courts, Delhi

No. 6806 - 6814 /Admn./P&T/SHD/KKD/2020

Delhi, Dated: 03/12/2020

Copy forwarded for information and necessary action to:

1. Ld. Principal District & Sessions Judge(HQ), Delhi.
2. The Admn. Officer (Judl.), Admn. I & II O/o Principal District & sessions Judge(HQ), Delhi.
3. The Accounts Officer, Accounts Branch, Shahdara District, KKD Courts, Delhi.
4. Officers/officials concerned.
5. Dealing Officials Personal File/Leave/CR.
6. Dealing Official "LAYERS" Seat, Administration Branch, Tis Hazari Courts, Delhi.
7. PRO/APRO, KKD Courts, Delhi.
8. Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
9. PS to the undersigned.


Principal District & Sessions Judge
Shahdara District, KKD Courts, Delhi